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CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

OA 3057/2003

New Delhi, this the 14th day of January, 2004

Hon'ble Sh. Sarweshwar Jha, Member (A)

Sh. M.L.Arora
R/o A-1, Acharya Niketan
Mayur Vihar, Phase-1
Delhi - 110 091.

...Applicant

(By Advocate Sh. R.K.Singh
for Sh. A.K.Mishra)

V E R S U S

1. Govt. of NCT of Delhi
through its Chief Secretary
Delhi Sachivalaya
I.P.Estate, New Delhi - 2.

2. The Secretary
Dept. of Education
Delhi Sachivalaya
I.P.Estate, New Delhi - 110 002.

3. The Accounts Officer
GPF Cell, Directorate of Education
Govt. of NCT of Delhi.

...Respondents

O R D E R (ORAL)

Shri Sarweshwar Jha,

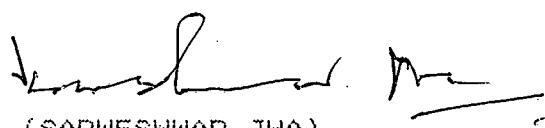
The applicant has preferred this OA with prayers that the respondents be directed to pass an order for payment of GPF amount standing to his credit in his old GPF Account No. Sc1-CR-50002 (Unit-59) for the period 1963-1968. He has also represented to the respondents a number of times, the last representation placed at page 9 of the OA being dated 20-2-2003. He has, however, not been given any reply by the respondents so far.

2. Under these circumstances, the appropriate course would be to direct the respondents to consider the matter and to dispose it of by issuing a reasoned and speaking order on the subject. To facilitate expeditious consideration, a copy of this OA along with a copy of the present order may be

Sarweshwar Jha

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issued to the respondents, who will ensure that the matter is disposed of by them within a period of three months from the date of receipt of a copy of this order.



(SARWESHWAR JHA)
MEMBER (A)

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